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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now Papers to be laid on the Table.

THE MINISTER OF HOME AFFAIRS (SHRI RAJNATH SINGH): I beg to lay on the Table a copy of the Governors (Allowances and Privileges) Amendment Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 80(E) in Gazette of India dated 10th February, 2015 under sub-section (3) of Section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

[Placed in Library, See No. LT 2272/16/15]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(1) (एक) वेयरहाउसिंग डेवलपमेंट एण्ड रेगुलेटरी अथॉरिटी, नई दिल्ली के वर्ष 2013-2014 के

वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखों।

(दो) वेयरहाउसिंग डेवलपमेंट एण्ड रेगुलेटरी अथॉरिटी, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2273/16/15]

(3) भाण्डागारण (विकास और विनियमन) अधिनियम, 2007 की धारा 52 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)--

(एक) भाण्डागारण (विकास और विनियमन) भाण्डागारों का रजिस्ट्रीकरण (संशोधन) नियम, 2015, जो 13 मार्च, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 191(अ) में प्रकाशित हुए थे।

(दो) भाण्डागारण विकास और विनियामक प्राधिकरण (भाण्डागार प्रत्यायन) (संशोधन) विनियम, 2015, जो 13 मार्च, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 192(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 2274/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): On behalf of Shri Prakash Javadekar, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Zoo Authority, New Delhi, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2275/16/15]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 2013-2014.
- (ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2276/16/15]

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTHKUMAR): On behalf of Shri Hansraj Gangaram Ahir, I beg to lay on the Table to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for the year 2015-2016.

[Placed in Library, See No. LT 2277/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Automotive Testing and R &D Infrastructure Project, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Automotive Testing and R &D Infrastructure Project, New Delhi, for the year 2013-2014.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2278/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 141 of the Border Security Force Act, 1968:-

- (1) The Border Security Force, Motor Transport Workshop (non-Gazetted) Group 'B' and Group 'C' Posts Recruitment Rules, 2015 published in Notification No. G.S.R. 169(E) in Gazette of India dated 3rd March, 2015.
- (2) The Border Security Force Para Veterinary Staff, Group 'B' and 'C' posts (Combatized) Recruitment Rules, 2015 published in Notification No. G.S.R. 47(E) in Gazette of India dated 21st January, 2015.

[Placed in Library, See No. LT 2279/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV BALYAN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 24 of the Coastal Aquaculture Authority Act, 2005:-

- (1) The Coastal Aquaculture Authority (Amendment) Rules, 2015 published in Notification No. G.S.R. 100(E) in Gazette of India dated 16th February, 2015.
- (2) G.S.R. 64(E) published in Gazette of India dated 29th January, 2015 making rules further to amend the Coastal Aquaculture Authority Act, 2005.

[Placed in Library, See No. LT 2280/16/15]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सांपता): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) नेशनल इंस्टिट्यूट ऑफ सोशल डिफेंस, नई दिल्ली के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टिट्यूट ऑफ सोशल डिफेंस, नई दिल्ली के वर्ष 2011-2012 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2281/16/15]

- (3) (एक) नेशनल इंस्टिट्यूट ऑफ सोशल डिफेंस, नई दिल्ली के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट ऑफ सोशल डिफेंस, नई दिल्ली के वर्ष 2012-13 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2282/16/15]